

ANNUAL REPORT OF INDIAN TELEPHONE INDUSTRIES, BANGALORE FOR 1964-65

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao): I beg to lay on the Table a copy of the Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1964-65 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6130/66].

GOVERNMENT RESOLUTION re PUNJAB BOUNDARY COMMISSION

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): On behalf of Shri Nanda, I beg to lay on the Table a copy of Government resolution No. F. 17/7/66-SR, dated the 23rd April, 1966, constituting the Punjab Boundary Commission. [Placed in Library. See No. LT-6131/66].

12.08 hrs.

ESTIMATES COMMITTEE

HUNDRED AND FIRST REPORT

Shri A. C. Guha (Barasat): I beg to present the Hundred and first Report of the Estimates Committee on the Ministry of Education—Aligarh Muslim University.

12.08½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-FIRST REPORT

Shri Surendranath Dwivedy (Kendrapara): I beg to present the Thirty-first Report of the Committee on Public Undertakings on the Alloy Steel Project and Coal Washeries Project of Hindustan Steel Limited.

12.08½ hrs.

RE: RESOLUTION ON PUNJAB BOUNDARY COMMISSION AND DEFENCE OF INDIA RULES

Mr. Speaker: I was looking to Shri Madhu Limaye; but he did not rise, though he had given notice about the statement about the Boundary Commission for Punjab, which has been placed on the Table of the House. He wanted to say something.

श्री मधु लिमये (मुंगेर) : मैं निवेदन करना चाहता हूँ कि आप कई बार व्यवस्था दे चुके हैं कि जब लोक सभा का सत्र चल रहा हो तो महत्वपूर्ण विषयों पर सबसे पहले निवेदन लोक सभा के सामने किया जाय। अब जो बाउन्ड्री कमिशन की नियुक्ति की गई है इसके बारे में पहले घोषणा लोक सभा में नहीं हुई है। भारत सुरक्षा कानून के बारे में हम लोग प्रत्यसूचना प्रश्न देते हैं लेकिन मंत्री महोदय उनको स्वीकार करने को तैयार नहीं होते हैं। क्या वजह है कि प्रश्नकारों में बराबर खबरें छपती रहती हैं कि सुरक्षा कानून का प्रयोग सीमावर्ती इलाकों को छोड़ कर अन्यत्र नहीं किया जायेगा। सीमा निर्धारण समिति के बारे में भी घोषणा यहां पहले नहीं हुई है। क्या वजह है कि मंत्री महोदय आपकी व्यवस्था को खरम कर रहे हैं? अपनी मनमानी चला रहे हैं तो कभी तो आप उनको बांट दीजिए, यह आखिर कब तक चलेगा?

प्रध्यक्ष महोदय : मिनिस्टर साहब इसका जवाब देंगे।

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): So far as the appointment of the Commission is concerned, we have exactly followed what was mentioned in the original statement. This was just an implementation of the decision that has been taken already. There is nothing new.